NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 112(ND)/2012
CA NO.

CORAM: **PRESENT: CHIEF JUSTICE M. M.KUMAR**
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

NAME OF THE COMPANY Rupak Gupta & Anr.
V/s.
M/s. Banaras House Pvt. Ltd

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. L.K. BHUSHAN, ADV. MR. ANIRUDH ARUNKUMAR, ADV.		Respondents 4(a) - 4 (f)	
1.	MR. ARUN KATHPALIA, Sr. Adv MS. RITU BHALLA, Adv. MR. YAJUR MITTAL, Adv MS. SANJANA SHARMA, Adv		PETITIONERS	

ORDER

Part Heard.

List on 23rd May 2017.

Sd/-

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-

(SMT. DEEPA KRISHAN)
MEMBER (T)

Dated: 22-5-17 (Kanta)